

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Srinagar)

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## NOTIFICATION

Subject: - Summer Vacations.

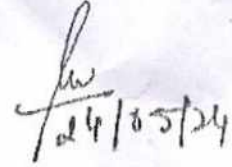
No. 852 of 2024/RG/NG-71 (I)

Dated : 24-05-2024

It is notified for the information of all concerned that the District Courts falling in summer zone of Jammu province in UT of Jammu and Kashmir, excluding the courts located in District Kishtwar, District Doda and also the courts at Batote, Gool, Banihal and Ukhral in District Ramban and Bani in District Kathua, shall observe 15 days summer vacations w.e.f., 10-06-2024 to 24-06-2024 (both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of concerned Districts shall make suitable arrangements for disposal of urgent criminal business arising during the period of such vacation in the areas within their respective jurisdictions.

By order.

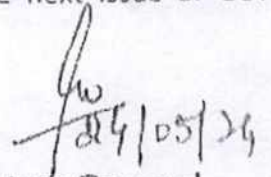


(Shahzad Azeem)  
Registrar General

No: 19181-19200 of 2024/RG/NG Dated: 24-05-2024

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/Srinagar for information.
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar (Inspection), High Court of J&K and Ladakh, Srinagar
6. Registrar Judicial, High Court wing Jammu/Srinagar.
7. Registrar Computers (IT), High Court Main Wing, Srinagar.
8. Director, Jammu and Kashmir Judicial Academy, Srinagar.
9. All Principal District and Sessions Judges of Jammu Province for information with the request to circulate the notification among all the Judicial Officers in their respective Districts.
10. Central Project Coordinator, e-Courts for uploading the same on the website.
11. Administrative Officer, Office of Advocate General, Jammu and Kashmir, Srinagar for information
12. President All Bar Associations of Union Territories of Jammu & Kashmir and Ladakh for information.
13. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up the record of the same.
14. Manager, Government Press, Srinagar/Jammu for publication in the next issue of Govt. Gazette.
15. Order file.



Registrar General